received Central Electricity in Authority from General Manager. Farakka Barrage Project, under Ministry of Water Resources in April. 1990. The appraisal of the project has been completed in CFA/CWC. The project is estimated to cost Rs. 445.05 crores (at March '90 price level) It would be possible to take further action on techno-economic clearance of the project after receipt of updated cost estimates and the concurrence of the beneficiary States of the region to purchase energy at the cost of 152 paise/KWH (March '90 price level) as undated

Costained Questions

[Translation]

Modernisation of Paras Power Station of Maharashtra

4558. SHRI PANDURANG PUNDLIK FUNDKAR: Will the Minister of POWFR AND NON-CONVENTIONAL. FNFRGY SOURCES be pleased to state:

- (a) whether there is any proposal to modernise Paras Power Station of Akola district in Maharashtra during the Fighth Five Year Plan: and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KAIP NATH RAI): (a) Yes. Sur

(b) The proposal to modernise Paras Power Station Units I & II of Maharashtra State Electricity Board with an estimated cost of Rs. 998 lakhs has been included under Renovation and Modernisation Programme (Phase-II) during the 8th Five Year Plan.

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4559 SHRL C P MUDALA GIRIYAPPA: SHRL HANNAN MOLLAH PROF. PREM DHUMAL:

Will the Minister of PFTROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government propose to bring forward a gas utilization policy?
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTFR OF PFT-ROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c) The matter is under the consideration of the Government

[Translation]

Acquisition of Land for Barauni Refinery

4560 SHRI SURYA NARAYAN SINGH: Will the Minister of PET-ROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government of Bihar acquired land for Barauni Refinery on payment of adequate compensation to the land-owners;
- (b) whether a contract was signed by the Union Government with the Government of Bihat in this regard; and
- (c) if so, the details thereof and the steps being taken by the Government to implement the said contract?

THE MINISTER OF PET-ROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) (a) to (c) Information is being collected and will be laid on the Table of the House.